CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

Petition No. 633/TT/2025

Subject	:	Petition for truing-up of the transmission tariff for the 2019-24 period and determination of the transmission tariff for the 2024-29 period for the Combined Transmission System associated with Faridabad Gas Based Combined Cycle Power Project in the Northern Region.
Petitioner	:	Power Grid Corporation of India Limited (PGCIL)
Respondents	:	Haryana Power Purchase Centre (HPPC) and Others
Date of Hearing	:	**11.11.2026**
Coram	:	Shri Jishnu Barua, Chairperson Shri Ramesh Babu V., Member Shri Harish Dudani, Member Shri Ravinder Singh Dhillon, Member
Parties Present	:	Ms. Srishti Khindaria, Advocate, PGCIL Shri Aneesh Bajaj, Advocate, PGCIL Ms. Poorva Saigal, Advocate, HPPC Ms. Shree Dwivedi, Advocate, HPPC Shri Venkatesh, Advocate, NTPC Shri Akash Lamba, Advocate, NTPC Shri Vedant Choudhary, Advocate, NTPC Ms. Debajyoti Majumder, Advocate, NLDC Shri Alok Mishra, Advocate, NLDC

Record of Proceedings

The matter was heard virtually.

2. The learned counsel for the Petitioner mentioned the matter and requested an adjournment due to the unavailability of the arguing counsel. The learned counsel for the Respondents did not oppose the request. Accordingly, the matter was adjourned.

3. The matter will be listed for hearing on **17.12.2026**.

By order of the Commission
Sd/-
(Kamal Kishor)
Deputy Chief (Law)